

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). There has not been any marked increase in the number of Industrial disputes in the private sector over the last three years. The figures of such disputes during 1965, 1967 and 1968 were respectively 2211, 2374 and 2390 (provisional).

Allotment of Quarters to Workers

1760. SHRI ABDUL GHANI DAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the labourers in the public and private sector have not been provided shelters by allotting them quarters and other amenities; and

(b) if so, the reasons and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Several Public Sector enterprises have housing schemes and in the case of some of the larger ones like the Steel Plants townships have been built which make provision for various amenities. Likewise some employers in the private sector have also provided housing for their workers. In this connection special mention may be made of the Subsidized Industrial Housing Scheme which enables employers to build houses for their workers. In the case of plantation workers there is a statutory obligation on the employers to provide housing for their workers. The National Commission on Labour has reviewed the provision of housing and other amenities for workers in their Report a copy of which is available in the Parliament Library.

(b) Does not arise.

Pilot Fishing Scheme of Kerala Government

1761. SHRI A. N. MULLA : Will the Minister of FOOD AND AGRICULTURE

be pleased to state :

(a) whether any more fishing pilot scheme has been proposed by the Kerala Government to be launched in the coastal backwater; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). No proposals for a pilot scheme for fishing in coastal and backwater areas of the State has been received. A list of schemes proposed to be undertaken under the Fourth Five Year Plan is laid on the Table of the House. [Placed in Library. See No. LT-2137/69]. The Fourth Plan formulations of the State provide for investigation of backwaters from the point of view of increasing brackish water culture of suitable varieties of fish. Details of programmes to be undertaken will be worked out by the Government of Kerala.

अहमदाबाद में तनाव पैदा करने वाले समाचारों का प्रसारण

1762. श्री शशि भूषण : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस बात की ओर आकर्षित किया गया है कि अहमदाबाद में दंगों के दौरान वहाँ के आकाशवाणी केन्द्र से एक समाचार प्रसारित किया गया था कि नगर में विष मिला हुआ दूध बेचा गया है;

(ख) क्या बाद में आकाशवाणी से इस समाचार का खण्डन किया गया था; और

(ग) यदि हाँ, तो ऐसे समाचार को प्रसारित करके नगर में तनाव तथा साम्प्रदायिकता की भावना बढ़ाने के लिए उत्तमदायी व्यक्ति के विरुद्ध क्या कार्यवाही की गई है ?